

I. Notification G.S.R. No. 34(E), dated the 25th January, 1977, publishing the Assam Wild Life (Stock Declaration) Rules, 1977.

II. Notification G.S.R. No. 35(E), dated the 25th January, 1977, publishing the Assam Wild Life (Transactions of Taxidermy) Rules, 1977. [Placed in Library. For (i) to (iv) See No. LT-11583/77].

I. Annual Report and Accounts of the Life Insurance Corporation of India for the year ended the 31st March, 1976, and related papers

II. Annual Report and Accounts (1975) of the General Insurance Corporation of India; Bombay and related papers

III. The Tamil Nadu General Sales Tax (Amendment) Act, 1976

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRIMATI SUSHILA ROHATGI): Sir, I beg to lay on the Table:

I. A copy (in English and Hindi) of the Nineteenth Report and Accounts of the Life Insurance Corporation of India for the year ended the 31st March, 1976 together with - Auditors' Report thereon under section 29 of the Life Insurance Corporation Act, 1956. [Placed in Library. See No. LT-11584/77]

II- A copy (in English and Hindi) of the Fourth Annual Report and Accounts of the General Insurance Corporation of India, Bombay, for the year 1975, together with the Auditors' Report on the Accounts and comments of the Comptroller and Auditor General of India thereon under sub-section (I) of section 619A of the Companies Act, 1956. [Placed in Library. See No. LT-11585/77].

III. A copy (in English and Hindi) of the Tamil Nadu General Sales Tax (Amendment) Act, 1976, (No. 40 of 1976) enacted by the President under sub-section (3) of section 3 of the Tamil Nadu State Legislature (Delegation of Powers) Act, 1976.

[Placed in Library. See No. LT-11586/77].

I. General Insurance (Rationalisation and Revision of Pay Scales and other conditions of service of supervisory, clerical and subordinate staff) second Amendment Scheme, 1976

II. General Insurance (Rationalisation of Pay Scales and other conditions of service of development staff) Amendment Scheme, 1976

SHRIMATI SUSHILA ROHATGI: Sir, I also beg to lay on the Table a copy each (in English and Hindi) of the following notifications of the Ministry of Finance (Department of Economic Affairs) under section 17 of the General Insurance Business (Nationalisation) Act, 1972: —

I. Notification S.O. No. 4466 dated the 27th November, 1976, publishing the General Insurance (Rationalisation and Revision of Pay Scales and other Conditions of Service of Supervisory Clerical and Subordinate Staff) Second Amendment Scheme, 1976.

II. Notification S.O. No. 761(E), dated the 1st December, 1976, publishing the General Insurance (Rationalisation of Pay Scales and other Conditions of Service of Development Staff) Amendment Scheme, 1976. [Placed in Library. For I and II. See No. LT-11587/77].

I. Emergency Risks (Goods) Insurance (Fifth Amendment) Scheme, 1976

II. Emergency Risks (Undertakings) Insurance (Sixth Amendment) Scheme, 1976

SHRIMATI SUSTILA ROHATGI: Sir, I also beg to lay on the Table:

I. A copy (in English and Hindi) of the Ministry of Finance (Department of Economic Affairs) Notification S.O. No. 792(E), dated the 14th December, 1976, publishing the